

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.02.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 833 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad With	Arun Khatri	Kanishk Khetan-R1
3.	Comp. App. (AT) (Ins) No. 844 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad & Ors.	Arun Khatri	Kanishk Khetan-R1
4.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi Kartikeya Singh	Anshum Jain
5.	Comp. App. (AT) No. 19 of 2022	Madhav Acharya Vs. CG Power and Industrial Solutions Ltd. & Anr. With	Nithin Chowdary Pavului	Raunak Dhillon
6.	Comp. App. (AT) No. 133 of 2021	Madhav Acharya Vs. Union of India & Anr. With	Nithin Chowdary Pavuluri	Sanjay Shorey Saransh Gupta-R1 Raunak Dhillon-R2

7.	Comp. App. (AT) No. 162 of 2021	Gautam Thapar & Anr. Vs. Union of India, Ministry of Corporate & Anr.	Sanjukta Roy	Sanjay Shorey-R1
8.	Comp. App. (AT) No. 06 of 2022	Paramjit Singh & Ors. Vs. Late Daljit Singh (Deceased) & Ors.	Sumesh Dhawan	Nahush Jain-R2 to R5
9.	Comp. App. (AT) No. 12 of 2022	Utsav Carriers Pvt. Ltd. & Ors. Vs. Vicky Garg and Anr.	Gagan Gupta	Nahush Jain-R1

For Hearing

10.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav Mukesh Kr. Verma
11.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna
12.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2
13.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi-R15 Atul Sharma-R16
14.	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	Gurcharan Singh Ashish Aggarwal
15.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6
16.	Comp. App. (AT) No. 94 of 2021	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1

02:00 PM

For Hearing

17.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr. With	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
18.	Comp. App. (AT) No. 113 of 2021 & IA 2884 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh- R4 Ashish Aggarwal-R5 Anuj Shah-R6

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- 1. Notice Board**
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By order of Hon'ble Chairperson

**-sd/-
Registrar**